

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 03.09.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1811/2024, IA (IBC)/1140/2024, IA (IBC)/1141/2024, IA (IBC)/1138/2024 in Company Petition IB/4/7/2022
NAME OF THE COMPANY	Bharat Waterfront Pvt Ltd
NAME OF THE PETITIONER(S)	IL& FS Financial Services Ltd
NAME OF THE RESPONDENT(S)	Bharat Waterfront Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1811/2024**

**Present:** Ld. Counsel Mr. Varun Ambati for the Applicant.

This application has been moved for the extension of CIRP period by 60 days w.e.f., 30.08.2024. Keeping in view the submissions made in the application, the CIRP period is extended by 60 days. Accordingly, this application is allowed and disposed of.

**IA (IBC)/1140/2024**

**Present:** Ld. Counsel Mr. Varun Ambati for the Applicant.

Ld. Counsel Mr. DVAS Ravi Prasad for the Respondents No.1&2.

Ld. Counsel Ms. Hamsini for the Respondents No. 3,4,5 & 12.

Ld. Counsel Ms. Shreyas Kurvadi for the Respondents No. 6,10 & 11.

Ld. Counsel Ms. Anjali for the Respondents No. 7, 8 & 9.

Ld. Counsel Mr. B. Nitish for the Respondent No.13.

They have taken service on behalf of the respective Respondents. Vakalat and counter to be filed within 3 weeks. Otherwise, opportunity to file counter will be forfeited. **Matter is adjourned to 26.11.2024.** In the meantime, rejoinder will be filed within next 2 weeks.

**Contd...**

(2)

**IA (IBC)/1141/2024**

**Present:** Ld. Counsel Mr. Varun Ambati for the Applicant.

Ld. Counsel Mr. DVAS Ravi Prasad for the Respondents No.1 & 2.

Ld. Counsel Mr. Harsh Chowdary for the Respondent No.3.

Counter filed by the Respondent No.3. For filing of counter by the Respondents No. 1 & 2, to be filed within 3 weeks. Otherwise, opportunity to file counter will be forfeited. **Matter is adjourned to 26.11.2024.** In the meantime, rejoinder will be filed within next 2 weeks.

**IA (IBC)/1138/2024**

**Present:** Ld. Counsel Mr. Varun Ambati for the Applicant.

Ld. Counsel Mr. DVAS Ravi Prasad for the Respondents No.1 & 2.

Ld. Counsel Mr. Harshit Ratra for the Respondent No.3.

For filing of Vakalat and Counter by the Respondents No.1,2 & 3 to be filed within 3 weeks. Otherwise, opportunity to file counter will be forfeited. **Matter is adjourned to 26.11.2024.** In the meantime, rejoinder will be filed within next 2 weeks.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**